

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	MISC APPLN CBI	100682/2020	CBI ACB Mumbai Vs Raj Relu Gehani	Vineet Jain
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100002/2016	The State CBI ACB Vs Vinayak Dhondiram Sonawane	SPP Mr.Sandeep Singh Adv.Shri.Jambaulikar
3	SPL CASE CBI	100048/2018	CBI ACB Vs Manav Jagarwal and others	SPP Mr.Sandeep Singh Adv. Mr.Mahesh Vaswani - A/1, 2
<u>DOCUMENTS</u>				
4	SPL CASE CBI	100086/2010	The State CBI ACB MUMBAI Vs Hemant Baburao Kothikar and Others	SPP Mr.Sandeep Singh Adv. Mr.R.K. Dwivedi
<u>COMPLIANCE</u>				
5	SPL.CASE	282/2020	CBI ACB Vs Rajendra Kumar Smbhaji Chalke and other	
